## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 723/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES:

Punjab National Bank

V/s.

**DLS Industries Limited** 

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

1. Athul Laji Adv. for ilb Intralegal Resolution Professional

## **ORDER**

## CP No. 723/I&BP/NCLT/MB/MAH/2017

Orders Reserved.

Sd/-

V. NALLASENAPATHY

Member (Technical)

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)